

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2645
TO BE ANSWERED ON 01.08.2017

Paris Pact

2645. SHRI P.V. MIDHUN REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the USA has blamed India for not taking action on the Paris Pact;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

- (a) to (c) Some media reports have highlighted the USA as stating that India's participation in the Paris Agreement is contingent on receiving a large amount of foreign funds from developed countries and also that India is not required to take adequate action on the Paris Agreement.

The statement is factually incorrect. The implementation of the Paris Agreement will begin in 2021. India is committed to implement its goal as part of its Nationally Determined Contribution under the Paris Agreement as per the specific sectoral policies and priorities of the Government. Major part of India's climate actions are funded from domestic sources. External sources have contributed very little. However, in light of the principles of Equity and Common But Differentiated Responsibilities and Respective Capabilities (CBDR-RC), based on historical emissions, developed countries are required to assist developing countries in climate actions. India has insisted on its rightful dues from international sources of funding but continues to take action as per resource availability.
